

From:

Nikesh Kumar Sinha
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High Court of Jharkhand,
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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Subject: - *Nomination for one day "Refresher Training programme on Duties & Responsibilities of Registrars under Civil Courts/ Criminal Court Rules (R-15)" is scheduled to be held on 11th December, 2022 at Judicial Academy, Jharkhand.*

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Registrars/ Judge-in-charge of Civil Courts for attending one day Refresher Training programme on Duties & Responsibilities of Registrars under Civil Courts/ Criminal Court Rules (R-15) is scheduled to be held on 11th December, 2022 at Judicial Academy Jharkhand.

The topics proposed to be covered are :-

- Civil Court Rules and Criminal Court Rules and Inspection of Court & Offices under Civil Court Rules.
- Finance Rules & Treasury Code.
- Jharkhand Service Code with special emphasis on Leave Rules, T.A. Rules etc.
- Departmental proceeding & Disciplinary Proceedings Right to Information Act, 2005.

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 10th December, 2022 till the evening of 11th December, 2022. All the nominated officers have to report at Academy at 09.30 A.M. for registration in proper dress.

No individual request seeking permission to attend the programme as well as no prayer for exemption will be entertained in ordinary circumstances.

The nominated officers may be informed accordingly with a direction to attend the aforesaid programme as mentioned above.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 4333 /Apptt.

Dated, Ranchi, the 03/12/22

Copy forwarded for information and needful to the Director, Judicial Academy Jharkhand, Ranchi with reference to his letter no. 1868/JAJ dated 30.11.2022/ the Member Secretary, JHALSA/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on the Court's website.


Registrar (Administration)